# GOVERNMENT OF INDIA MINISTRY OF PLANNING

# LOK SABHA UNSTARRED QUESTION NO. 4570 TO BE ANSWERED ON 12.08.2016

### PER CAPITA EXPENDITURE

### 4570. SHRI NALIN KUMAR KATEEL:

Will the Minister of PLANNING be pleased to state:

- (a) whether Government has issued instructions to the State Governments in order to ensure maximum earnings from the available resources in the annual plans every year and if so, the details thereof;
- (b) whether the States have increased the plan amount through their resources during the last two years and if so, the details thereof including the percentage of increase therein;
- (c) the details of total per capita transfer of funds from the Centre to the States through devolution, plan grants and non-plan grants, State-wise;
- (d) whether per capita total expenditure for Karnataka is much lower than the national average; and
- (e) if so, whether the Government intends to increase the total Central Government expenditure for Karnataka, and if so, the details thereof?

## **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH)

- (a) & (b) The erstwhile Planning Commission in its interaction with States during the Annual Plan discussions used to encourage efficiency in the use of resources as well as maximizing earnings from their available resources for financing their Plan. The finalization of Annual Plan of States is not a mandate of NITI Aayog. However, Union Government has accepted the recommendation of Fourteenth Finance Commission to increase the devolution of sharable central taxes to States from 32 percent to 42 percent. This would ensure greater financial autonomy to the States as this would provide more untied funds in the form of devolution of Taxes. Also, as elected representatives of the State, the State Governments are equally responsible to make the most efficient use of their resources.
- (c) The details of total per capita transfer of funds from the Centre to the States for last two years (2014-15 and 2015-16) through devolution, Central Assistance to State Plan and Grants-in-aid, State-wise is at **Statement -I**.
- (d) The per capita total expenditure for Karnataka was Rs.18,558 & Rs.20,343 in financial year 2014-15 & 2015-16, respectively. There is about 9.6% increase in per capita expenditure in 2015-16 over 2014-15. The national average of per capita total expenditure was Rs.23,396 and Rs.28,619, respectively for the years 2014-15 and 2015-16.
- (e) Total expenditure of a State depends upon several factors like central transfer (also called as central expenditure), State own resources, political environment of the States etc. Similarly, central transfer to a State depends upon the conditions like availability of Central resources, scheme guidelines, State's readiness to implement the scheme, utilization certificates of earlier releases etc. Further, the Central transfer to Karnataka State was about 21.4% more in 2015-16 than 2014-15. The details of the same are as follows -

Rs. Crore

Items	2014-15	2015-16
Devolution of Central Taxes/ Share in Central Taxes	15,097.88	23,983.34
Grants-in-Aid	3,465.80	3,386.97
Central Assistance to State Plans	11,828.87	9,535.82
Total	30,392.55	36,906.13

(Statement I referred to in reply to the Lok Sabha Un-starred Question No. 4570 on "Per Capita Expenditure" raised by SHRI NALIN KUMAR KATEEL to be answered on 12.08.2016)

# Per Capita Transfer to States during 2014-15 and 2015-16

# In Rupees

Sl. No.	State Devolution		Grant-in-aid (including National Disaster Relief Fund)		Central Assistance to States (CASP)		Total Transfer		
		2014- 15 RE	2015-16 RE	2014-15 Actual	2015-16 Actual	2014- 15 Actual	2015-16 Actual	2014- 15 Actual	2015-16 Actual
1	Andhra Pradesh	2,533	3,902	735	1,525	3,184	2,069	6,452	7,496
2	Arunachal Pradesh	7,054	42,578	5,682	618	26,474	11,474	39,210	54,671
3	Assam	3,489	4,560	312	800	3,464	2,591	7,265	7,951
4	Bihar	3,196	4,042	268	238	1,415	1,416	4,879	5,696
5	Chhattisgarh	2,862	5,132	443	487	2,456	1,893	5,761	7,512
6	Goa	5,600	11,439	1,578	124	2,544	1,627	9,723	13,190
7	Gujarat	1,474	2,163	308	285	1,185	967	2,967	3,415
8	Haryana	1,243	1,840	369	237	1,163	928	2,775	3,005
9	Himachal Pradesh	3,250	4,268	1,401	10,068	7,272	3,278	11,923	17,614
10	Jammu & Kashmir	2,931	4,914	1,785	6,597	8,165	3,548	12,881	15,060
11	Jharkhand	2,554	4,146	424	284	1,508	1,529	4,487	5,959
12	Karnataka	2,178	3,424	500	484	1,707	1,361	4,385	5,268
13	Kerala	2,161	3,349	448	1,365	1,642	1,120	4,251	5,833
14	Madhya Pradesh	2,897	4,443	295	420	1,887	1,796	5,079	6,659
15	Maharashtra	1,357	2,071	523	407	1,016	873	2,896	3,351
16	Manipur	4,570	9,212	5,308	6,344	11,046	6,210	20,923	21,766
17	Meghalaya	3,968	9,028	2,183	1,762	8,558	4,969	14,709	15,758
18	Mizoram	7,293	18,821	8,200	17,360	22,323	10,831	37,816	47,012
19	Nagaland	4,669	10,733	8,625	13,633	15,695	5,924	28,989	30,290
20	Odisha	3,396	4,745	346	453	2,342	2,294	6,084	7,493
21	Punjab	1,508	2,471	580	231	1,371	993	3,459	3,694
22	Rajasthan	2,564	3,461	494	510	1,983	1,835	5,041	5,806
23	Sikkim	11,535	25,571	7,130	634	26,400	11,117	45,065	37,322
24	Tamil Nadu	2,066	2,409	448	400	1,666	1,764	4,179	4,574
25	Telangana	2,498	3,029	527	379	1,194	1,828	4,219	5,237
26	Tripura	4,306	7,922	2,402	2,849	12,048	7,888	18,757	18,660
27	Uttar Pradesh	2,885	3,826	272	343	1,099	1,023	4,257	5,192
28	Uttarakhand	3,251	4,381	748	406	5,064	3,504	9,063	8,291
29	West Bengal	2,756	4,008	275	1,116	2,067	1,803	5,098	6,928

Source: (i) Devolution 2014-15 & 2015-16 - RE from Union Receipt Budget 2016-17, (ii) Grants in Aid 2014-15 & 2015-16 Ministry of Finance Plan Finance-I releases website and (iii) CASP 2014-15 & 2015-16 - Public Financial Management System (PFMS), Ministry of Finance (iv) Population- Central Statistical Office, Ministry of Statistics & Programme Implementation & Population Projections for India and States 2001-2026, Registrar General of India, Ministry of Home Affairs.